

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-254/ND/2018**

**In the matter of:**

RMC Ready Mix (India)

**....Applicant**

Vs.

Newcon Engineers(s) Ltd.

**....Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 03.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. V. K. Monga, Adv  
For the Respondent :

**ORDER**

Learned counsel for the applicant states that service affidavit has been filed. For further consideration for 27.08.2018.

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**